

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-581(PB)/2019

IN THE MATTER OF:

Sh. Upendra Sood & Smt. Jyotsna Sood Applicant/petitioner
Vs.
Indirapuram Habitat Centre Pvt. Ltd. RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Ms. Devnidhi Arya, CA
For the Respondent: -

ORDER

For order see, CP No. (IB)-304(PB)/2019.

28.03.2019.
Aarti Makker